

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

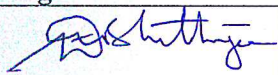
PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

HON'BLE DR. BINOD KUMAR SINHA, MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.60/7/HDB/2020
NAME OF THE COMPANY	Kasani Hotels & Resorts Private Limited
NAME OF THE FINANCIAL CREDITOR	Syndicate Bank
NAME OF THE CORPROATE DEBTOR	Kasani Hotels & Resorts Private Limited
UNDER SECTION	Sec 7 of the IBC, 2016

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Adv	9949936611	

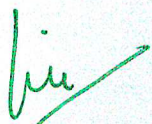
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Financial Creditor present. He is directed to send notice to the Corporate Debtor for appearance and making reply submissions if any, and file proof of service. Put up the matter on 11.02.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL